

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:3531

ANSWERED ON:11.08.2015

Certification for Tyres

Gutha Shri Sukender Reddy

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether the Bureau of Indian Standards (BIS) has given any certification to the Tyre Retreading Units in the country, if so, the details thereof;
- (b) the number of Retreading Units that have been given BIS Certification; and
- (c) whether the Government proposes to make it mandatory for tyre retreading units to get BIS Certification, if so, the details thereof, if not, the reasons therefor?

Answer

THE MINISTER FOR
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
(SHRI RAM VILAS PASWAN)

(a) : No, Madam.

(b) : Question does not arise.

(c) : The existing Pneumatic Tyres and Tubes for Automotive Vehicles (Quality Control) Order, 2009 has brought Pneumatic Tyres specified in the Indian Standards IS 15627, IS 15633 and IS 15636 under the ambit of compulsory Bureau of Indian Standards (BIS) certification. As these Indian Standards cover newly manufactured tyres only, retreaded tyres are not covered under the ambit of compulsory BIS certification.
